

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 222 of 2014 & 223 of 2014

Dated : 24th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Mula Pravara Electric Co-operative Society Ltd. Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. G. Saikumar
Mr. Aditya Dewan
Ms. Soumya Saikumar
Mr. Matrugupta Mishra

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Rajpal Vamsy

ORDER

Counter affidavit/reply has been filed today on behalf of the respondent no.2. Learned counsel for the appellant prays for and is granted three weeks' time to file rejoinder.

Post this Appeal for hearing on **9th October, 2015.**

In the meantime, the parties are directed to file respective written submissions after serving copy thereof on the other side.

**(I. J. Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

mk/rkt